

1	2	3
12.	Madhya Pradesh	30
13.	Maharashtra	49
14.	Delhi	3
15.	Orissa	2
16.	Pondicherry	1
17.	Punjab	18
18.	Rajasthan	15
19.	Tamil Nadu	22
20.	Uttar Pradesh	44
21.	West Bengal	47
<b>Total</b>		<b>372</b>

[Translation]

#### Capital Investment

4624. PROF. RASA SINGH RAWAT: Will the Minister of INDUSTRY be pleased to state:

(a) the amount of capital investment (national and foreign) made in the big/medium/small scale industries in each State during the last three years after the implementation of liberalization/globalization policy; and

(b) the reasons for slow pace of industrial growth in Rajasthan as compared to other States in the country?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b). Separate State-wise figures of capital investment made (national and foreign) are not centrally maintained. However, the following table shows the investment proposed for All India including Rajasthan since the announcement of New Industrial Policy (August, 1991 to July, 1996).

State	Industrial Intentions			Investment (Numbers)			Proposed Investment (Rs. in Crores)		
	LOIs	IEMs	Total	LOIs	IEMs	Total	LOIs	IEMs	Total
All India	2554	26579	29133	82881	520455	603336			
Rajasthan	75	1440	1515	1448	24233	25681			

The share of Rajasthan in the afore-said proposed investment is 4.26%.

It is primarily the responsibility of the State Government to create congenial atmosphere and providing infrastructural facilities for the development of the State. The Government of India supplements the infrastructural facilities through the Growth Centre Scheme. Growth Centres are identified in consultation with the State Government.

Note: LOIs = Letters of Intent granted for licensable items.

IEMs = Industrial Entrepreneur Memoranda filed for delicensed items.

[English]

#### Financial Limit of Small Scale Industries

4625. SHRI P.R. DASMUNSI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government propose to increase the financial limit of small scale industries;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to ensure steady growth and protection of small scale sector particularly in consumer items?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b)). The proposal for increasing the investment limit for small scale industries is under consideration of the Government. While revising the limit, factors such as inflation, exchange variation and technology needs are kept in view.

(c) Government have provided several measures to protect and promote the small scale industries sector. The major measures are:

- (i) 836 products are reserved for exclusive manufacture in the small scale sector.
- (ii) Institutional credit to small scale industries is part of priority sector lending by banks.
- (iii) Purchase and price preference is given to small scale industries in Government purchase programmes.
- (iv) Loans upto Rs. 2 lakhs are given at fixed/concessional rates of interest.
- (v) Small Scale Industries are provided various support services in areas of technology, marketing etc.